

**Separate Independent Recruitment  
Commission for armed Forces**

2348. SHRI HAFIZ MOHD. SIDDIQ :  
Will the Minister of DEFENCE be  
pleased to state :

(a) whether there is any proposal to  
create a separate independent recruitment  
commission for Army, Navy and Air  
Force Jawans like the recruitment boards  
for non-gazetted civilian employees and  
bank employees ; and

(b) if not, reasons thereof and how  
Government propose to have a fair, just  
and equitable recruitment in the services ?

THE MINISTER OF STATE IN THE  
DEPARTMENT OF DEFENCE  
RESEARCH AND DEVELOPMENT IN  
THE MINISTRY OF DEFENCE (SHRI  
ARUN SINGH) : (a) No, Sir.

(b) The present system of recruitment  
directly by the three Services, has been  
found to be fair, just and equitable and  
has effectively met the requirements of the  
Services. The policy as well as the pro-  
cedures are regularly reviewed.

**Telecasting of attempt on the Life of  
PM by British Television**

2349. SHRIMATI PRABHAWATI  
GUPTA :  
DR. G.S. RAJHANS :

Will the Minister of HOME AFFAIRS  
be pleased to state :

(a) whether the British Television on  
2nd October, 1986 during afternoon tele-  
cast a film giving brief account of the  
apparent attempt on the life of Prime  
Minister

(b) if so, how the British Television  
televised the film ;

(c) whether the foreign agencies were  
aware of the occurrence of this incident in  
advance ; and

(d) if so, the reaction of the Govern-  
ment thereto ?

THE MINISTER OF STATE IN THE  
MINISTRY OF PERSONNEL, PUBLIC  
GRIEVANCES AND PENSIONS AND  
MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS.  
(SHRI P. CHIDAMBARAM) : (a) to (d).  
The function at Rajghat on 2nd October,  
1986 was covered both by Indian and  
foreign television. The afternoon telecast  
in U.K. simply showed photographs of the  
Prime Minister.

Two Pakistani newspapers dated  
2-10-86 mentioned about the rumours  
circulating on 1-10-86 in Pakistan regard-  
ing an assassination attempt on the  
Prime Minister. Action has been taken at  
the appropriate level.

**Ex-Gratia Payment to Persons killed in  
Agitation in Assam**

2350. SHRI ABDUL HAMID : Will  
the Minister of HOME AFFAIRS be  
pleased to state :

(a) whether there is any scheme under  
which Union Government have agreed to  
pay ex-gratia amount of relief to the next  
of kin of those who were killed in Assam  
agitation ;

(b) if so, the details thereof ;

(c) whether the Assam Government has  
also made any proposal in this regard ;  
and

(d) if so, the response of the Union  
Government thereto ?

THE MINISTER OF STATE IN THE  
MINISTRY OF PERSONNEL, PUBLIC  
GRIEVANCES AND PENSIONS AND  
MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS (SHRI  
P. CHIDAMBARAM) : (a) to (d). During  
the year 1983-84, Central assistance at the  
rate of Rs. 5,000 in each case had been  
given to the State Government of Assam  
towards ex-gratia payment to the next of  
kin of those who had been killed during

the course of the Assam agitation. Recently, a proposal received from the State Government requesting for ex-gratia payment at the rate of Rs. 50,000 to the next of kin of the 'martyrs' of the agitation was considered and the Central Government has agreed, in principle, to enhance the ex-gratia payment to Rs. 20,000 uniformly in each case to the next of kin of all those who were killed in the course of the agitation. State Government have been requested to send necessary proposal for reimbursement accordingly.

[Translation]

#### Accident to Airforce Helicopter

2351. SHRI KALI PRASAD PANDEY : Will the Minister of DEFENCE be pleased to state the names of the deceased in helicopter No. 660 AIR OP which met with an accident in the Western Sector on 15 September, 1986 and the amount of compensation paid to the dependents of each dead person ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) : The following pilots and ground crew personnel lost their lives in a helicopter accident on the 15th September, 1986 in the Western Sector :

- (i) Capt P Shyam Sunder—Pilot
- (ii) Capt RS Sibbal—Co-Pilot
- (iii) JWO MS Prashar Inst/Fit  
(Ground crew)
- (iv) Sgt GS Teotia Eng/Fit (Ground crew)
- (v) Cpl DP Sharma Radio/Fit  
(Ground crew)

2. Apart from payment of compensation under Group Insurance Schemes, the next-of-kin of the deceased are entitled to an ex-gratia amount of Rs. 1 lakh, Death-cum-Retirement Gratuity, Family

Gratuity, Special Family Pension, and Children's Education Allowance, along-with the graded relief thereon. The parents of Capt RS Sibbal, who was bachelor, are eligible for a Dependent's Pension, subject to their pecuniary condition. Payments of these dues are at various stages of finalisation.

[English]

#### Policy on Drug Abuse

2352. DR. G. VIJAYARAMA RAO :  
DR. CHINTA MOHAN :

Will the Minister of WELFARE be pleased to state :

(a) whether an integrated policy on drug abuse has been mooted by a group of specialists in a National Seminar concluded recently in New Delhi ;

(b) if so, details thereof and follow up action taken in this regard ; and

(c) whether voluntary and non-Governmental organisations would be fully involved in the programmes ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) to (c). The Government have, adopted an integrated policy and approach to prevent the spread of drug abuse and to provide treatment facilities to the drug addicts. A Multi-dimensional, multi-media approach has been adopted to fight the menace of drug abuse with the help and involvement of voluntary and non-governmental organisations. The integrated approach with full involvement of voluntary organisations as mooted by group of specialists is already an accepted policy with Government.

#### Low Rainfall due to Deforestation

2353. SHRI HUSSAIN DALWAI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the reasons of lowering of watershed areas in various parts of the country ;